

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION  
THE 11<sup>TH</sup> AUGUST, 2015**

No. 162 A: In exercise of the powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court has been pleased to confer upon the Officers, named in Column No. 2 of the table given below, the powers of a Judicial Magistrate of the 1<sup>st</sup> Class for the District noted against their names in Column No. 3 of the table.

Further, in exercise of the powers conferred under Sub Section (2) of Section 12 of the Criminal Procedure Code, the Officers named in Column No.2 are also appointed as Additional Chief Judicial Magistrate for the District mentioned against their names and to vest them with all the powers of a Chief Judicial Magistrate under the Criminal Procedure Code, 1973 (Act 2 of 1974), or under any other law for the time being in force as the High Court may direct, which they will exercise only in the District/Subdivision mentioned against their names in Column No.4.

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the District	Name of the Subdivision
1	2	3	4
1	Sri Amit Shekhar, Civil Judge (Senior Division), Bokaro	Bokaro	Bokaro
2	Sri Sanjay Kumar No. 2, Civil Judge (Senior Division), Chaibasa	Chaibasa	Chaibasa
3	Sri Uttam Anand, Civil Judge (Senior Division), Daltonganj	Daltonganj	Daltonganj
4	Sri Gopal Pandey, Civil Judge (Senior Division), Deoghar	Deoghar	Deoghar
5	Sri Om Prakash, Civil Judge (Senior Division), Dhanbad	Dhanbad	Dhanbad
6	Sri Surendra Nath Mishra, Civil Judge (Senior Division), Dumka	Dumka	Dumka
7	Mrs. Sanjeeta Srivastava, Civil Judge (Senior Division), Giridih	Giridih	Giridih
8	Sri Yashwant Prakash, Civil Judge (Senior Division), Gumla	Gumla	Gumla
9	Md. Abdul Naseer, Civil Judge (Senior Division) Hazaribagh	Hazaribagh	Hazaribagh
10	Sri Pawan Kumar, Civil Judge (Senior Division) Jamshedpur	Jamshedpur	Jamshedpur
11	Sri Sujeet Kumar Singh, Civil Judge (Senior Division), Jamtara	Jamtara	Jamtara
12	Mrs. Shweta Kumari No.1, Civil Judge (Senior Division), Koderma	Koderma	Koderma
13	Sri Surya Bhushan Ojha, Civil Judge (Senior Division) Ranchi	Ranchi	Ranchi
14	Sri Yogesh Kumar Singh, Civil Judge (Senior Division) [Under orders of transfer to Seraikela]	Seraikela	Seraikela
15	Sri Rajesh Srivastava, Civil Judge (Senior Division) [Under orders of transfer to Sahebganj]	Sahebganj	Sahebganj

By order of the Court,

**Sd/- Anil Kumar Choudhary**  
Registrar General  
Dated Ranchi, the 11<sup>th</sup> August, 2015

Memo No. \_\_\_\_\_ / Apptt.

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/- Anil Kumar Choudhary**  
Registrar General

A-2  
11/08/2015

Memo No. \_\_\_\_\_ / Apptt.,

Dated Ranchi, the 11<sup>th</sup> August, 2015

Copy forwarded to the concerned Principal District & Sessions Judges including Judicial Commissioner, Ranchi for information and communication to the Officers concerned.

Sd/- Anil Kumar Choudhary  
Registrar General

Memo No. 7464-7473 / Apptt.

Dated Ranchi, the 11<sup>th</sup> August, 2015

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Vigilance) I/c, the Registrar (Administration) I/c, the Registrar (Establishment), the Central Project Co-ordinator I/c, e-Courts Project, I/c NIC Cell (for uploading at the website of the Court), the PPS I/c to Hon'ble the Chief Justice ...High Court of Jharkhand, Ranchi / Dy. Commissioners and Superintendent of Police of the concerned Districts for information and necessary action.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 11<sup>TH</sup> AUGUST, 2015**

No. 162 A : The Civil Judges (Senior Division) named in Column No. (2) of the table given below are appointed as Civil Judges (Senior Division)-I in the Judgeships to be stationed ordinarily at the places mentioned in column No. (3) of the table.

As indicated in Column No. (4), the Civil Judges (Senior Division)-I is also vested with the powers of a Judge of a Court of Small Causes with the necessary pecuniary and territorial jurisdiction for the trial of suits cognizable by such a Court.

The powers vested as per Column No. (4) should not, however, be exercised by the Officers concerned unless they are published in the Jharkhand Gazette or the District Gazette.

Sl. No.	Name of the Officers with Designation and present place of posting (with Judgeship) [UOT/UOP, if any]	a) Designation at the new station b) Place where the officer is to be ordinarily stationed at c) Name of the judgeship in which appointed on transfer	Special powers with which the officer is vested at the new station.
(1)	(2)	(3)	(4)
1.	Sri Amit Shekhar, Civil Judge (Senior Division) Bokaro	a) Civil Judge (Sr. Division) b) Bokaro c) Bokaro	S.C.C. powers of Rs.1500/- within the local limits of Bokaro Munsifi
2.	Sri Sanjay Kumar No. 2, Civil Judge (Senior Division), Chaibasa	a) Civil Judge (Sr. Division) b) Chaibasa c) Chaibasa	S.C.C. powers of Rs.1500/- within the local limits of Chaibasa Munsifi
3.	Sri Uttam Anand, Civil Judge (Senior Division), Daltonganj	a) Civil Judge (Sr. Division) b) Daltonganj c) Daltonganj	S.C.C. powers of Rs.1500/- within the local limits of Daltonganj Munsifi
4.	Sri Gopal Pandey, Civil Judge (Senior Division), Deoghar	a) Civil Judge (Sr. Division) b) Deoghar c) Deoghar	XXXXXXXXXXXXXXXXXXXX
5.	Sri Om Prakash, Civil Judge (Senior Division), Dhanbad	a) Civil Judge (Sr. Division) b) Dhanbad c) Dhanbad	S.C.C. powers of Rs.1500/- within the local limits of Dhanbad Munsifi
6.	Sri Surendra Nath Mishra, Civil Judge (Senior Division), Dumka	a) Civil Judge (Sr. Division) b) Dumka c) Dumka	XXXXXXXXXXXXXXXXXXXX
7.	Mrs. Sanjeeta Srivastava, Civil Judge (Senior Division), Giridih	a) Civil Judge (Sr. Division) b) Giridih c) Giridih	S.C.C. powers of Rs.1500/- within the local limits of Giridih Munsifi
8.	Sri Yashwant Prakash, Civil Judge (Senior Division), Gumla	a) Civil Judge (Sr. Division) b) Gumla c) Gumla	S.C.C. powers of Rs.1500/- within the local limits of Gumla Munsifi
9.	Md. Abdul Naseer, Civil Judge (Senior Division), Hazaribagh	a) Civil Judge (Sr. Division) b) Hazaribagh c) Hazaribagh	S.C.C. powers of Rs.1500/- within the local limits of Hazaribagh Munsifi
10.	Sri Pawan Kumar, Civil Judge (Senior Division)-cum-Spl. Judge, Economic Offences, Jamshedpur	a) Civil Judge (Sr. Division) b) Jamshedpur c) Jamshedpur	S.C.C. powers of Rs.1500/- within the local limits of Jamshedpur Munsifi
11.	Sri Sujeet Kumar Singh, Civil Judge (Senior Division), Jamtara	a) Civil Judge (Sr. Division) b) Jamtara c) Jamtara	XXXXXXXXXXXXXXXXXXXX
12.	Mrs. Shweta Kumari No.1, Civil Judge (Senior Division), Koderma	a) Civil Judge (Sr. Division) b) Koderma c) Koderma	S.C.C. powers of Rs.1500/- within the local limits of Koderma Munsifi
13.	Mrs. Prem Lata Tripathi, Civil Judge (Senior Division), [Under Orders of transfer to Khunti]	a) Civil Judge (Sr. Division) b) Khunti c) Khunti	S.C.C. powers of Rs.1500/- within the local limits of Khunti Munsifi

14.	Sri Anil Kumar Pandey, Civil Judge (Senior Division), [Under Orders of transfer to Latehar]	a) Civil Judge (Sr. Division) b) Latehar c) Latehar	S.C.C. powers of Rs.1500/- within the local limits of Latehar Munsifi
15.	Sri Surya Bhushan Ojha, Civil Judge (Senior Division), Ranchi	a) Civil Judge (Sr. Division) b) Ranchi c) Ranchi	S.C.C. powers of Rs.1500/- within the local limits of Ranchi Munsifi
16.	Sri Yogesh Kumar Singh, Civil Judge (Senior Division) [Under orders of transfer to Seraikella]	a) Civil Judge (Sr. Division) b) Seraikella c) Seraikella	S.C.C. powers of Rs.1500/- within the local limits of Seraikella Munsifi
17.	Sri Subhash, Civil Judge (Senior Division), Sahebganj	a) Civil Judge (Sr. Division) b) Sahebganj c) Sahebganj	XXXXXXXXXXXXXXXXXXXX
18.	Sri Rajesh Srivastava, Civil Judge (Senior Division) [Under orders of transfer to Sahebganj]	a) Civil Judge (Sr. Division) b) Rajmahal c) Sahebganj	XXXXXXXXXXXXXXXXXXXX

By order of the Court,  
Sd/- Anil Kumar Choudhary  
Registrar General

Dated Ranchi the 11<sup>th</sup> August, 2015

Memo No. \_\_\_\_\_ / Apptt.

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Anil Kumar Choudhary  
Registrar General

Memo No. \_\_\_\_\_ / Apptt.

Dated Ranchi, the 11<sup>th</sup> August, 2015

Copy forwarded to the concerned Principal District & Sessions Judges including Judicial Commissioner, Ranchi for information and communication to the Officers concerned.

The concerned Principal District & Sessions Judges / Judicial Commissioner, Ranchi are requested to see that the notification is published in the District Gazette within the time prescribed as per Court's letter No.7988-8020 dated 11.06.1986.

By order of the Court,  
Sd/- Anil Kumar Choudhary  
Registrar General

Memo No. 7494-7502 / Apptt.

Dated Ranchi, the 11<sup>th</sup> August, 2015

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Vigilance) I/c, the Registrar (Administration) I/c, the Registrar (Establishment), the Central Project Co-ordinator I/c, e-Courts Project, I/c NIC Cell (for uploading at the website of the Court), the PPS I/c to Hon'ble the Chief Justice ...High Court of Jharkhand, Ranchi / the Dy. Commissioners of all the Districts for information and necessary action.

(The Dy. Commissioners are requested to get the notification published in the District Gazette within a fortnight from the receipt of this order).

11.08.2015  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 12<sup>TH</sup> AUGUST, 2015**

No. 164 A : In exercise of the powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Court has been pleased to confer the additional powers of a Judicial Magistrate of the 1<sup>st</sup> Class upon the Officers named in Column No. 2 of the table given below for the territorial jurisdiction mentioned in Column No. 3 to try and, if necessary, to commit for trial of cases with respect to the offence under the Acts as mentioned in Law Department's, Government of Bihar, Memo No. 1806/J & 1604/J dated 13.04.1992 and 21.04.1999 respectively.

The Court has further pleased to confer upon them the additional powers to take cognizance of such cases with they have been authorized to try.

The Officers are also appointed to act as Presiding Officers of the Special Courts established with their Headquarters as mentioned against their names in Column No. 4 of the table, having territorial jurisdiction as mentioned in Column No. 3 for trial of cases relating to Economic Offences under the Acts mentioned in the Law Department's aforesaid Memo.

Sl. No.	Name of the Officers with designation and present place of posting (with Judgeship)	Territorial Jurisdiction	Headquarters of the Court
1	2	3	4
1	Sri Janardan Singh, Civil Judge (Senior Division)	Dhanbad, Bokaro, Giridih, Hazaribagh, Koderma, Chatra, Dumka, Deoghar, Godda, Pakur, Jamtara and Sahebganj	Dhanbad
2	Sri Sanjay Kumar Singh No. 2, Civil Judge (Senior Division), Jamshedpur	East Singhbhum, West Singhbhum and Saraikela	Jamshedpur
3	Sri Srish Dutta Tripathi, Civil Judge (Senior Division), Ranchi	Ranchi, Lohardaga, Gumla, Simdega, Palamau, Latehar and Garhwa	Ranchi

By order of the Court

Sd/- Anil Kumar Choudhary  
Registrar General

Dated Ranchi the 12<sup>th</sup> August, 2015

Memo No. \_\_\_\_\_ / Apptt.

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Anil Kumar Choudhary  
Registrar General

Memo No. 7504-7535 Apptt.

Dated Ranchi, the 12<sup>th</sup> August, 2015

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Vigilance) I/c, the Registrar (Administration) I/c, the Registrar (Establishment), the Central Project Co-ordinator I/c, e-Courts Project, I/c NIC Cell (for uploading at the website of the Court), the PPS I/c to Hon'ble the Chief Justice ...High Court of Jharkhand, Ranchi / the Judicial Commissioner, Ranchi & All the Principal District & Sessions Judges for information and necessary action.

(-) For J.C. & P.D.Js. only.

  
Registrar General